

Coram: Hon'ble Mr.P.Srinivasan

: Administrative Member

Hon'ble Mr.P.M.Joshi

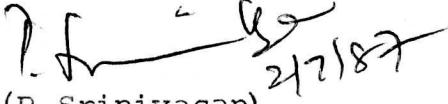
: Judicial Member

2/7/1987

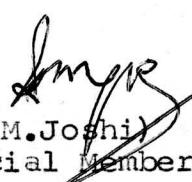
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This is an application under Section 19 of the Administrative Tribunals Act 1985. It has come up before us for admission to-day. ^{Miss. Bapade} / ~~Drupathi~~ Kachhavah learned counsel for the applicant seeks permission to withdraw this application as the grievance of the applicant voiced therein does not survive.

Shri B.R.Kyada learned counsel for the respondent has no objection. In the result the application is rejected at the admission stage itself as withdrawn.


2/7/87

(P.Srinivasan)
Administrative Member


(P.M.Joshi)
Judicial Member